

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 804 of 2020

IN THE MATTER OF:

Sri Kaustuv Ray

...Appellant

Versus

State Bank of India & Anr.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Arjun Asthana, Mr. Sidhartha Sharma, Ms. Sreenita Ghosh and Mr. S Subhankar Nag, Advocates.

**For Respondents: Mr. Ashwani Kr. Singh, Mr. P. V. Dinesh, Advocates for R-1.
Ms. Smriti Churiwal, Mr. Jaivir, Mr. Vikram Wadehra, Mr. Utsav Mukherjee and Ms. Megha Tyagi, Advocates with Ms. Bhuvaneshwari Ranasnathan, IRP for R-2.**

ORDER
(Through Virtual Mode)

26.11.2020: Shri Abhijeet Sinha, Advocate representing the Appellant seeks and is granted two weeks' time to file rejoinder. Short written submissions, not more than three pages, may be filed by the parties within four weeks.

Let the appeal be posted 'for admission (after notice)' on **20th January, 2021**.

Interim direction dated 22nd September, 2020 is extended till next date of hearing.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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